

HARYANA VIDHAN SABHA

Starred Questions

*to be asked at a meeting of the Haryana Vidhan Sabha to be held on
Tuesday, the 21st December, 2021.*

To Make Delhi Road Traffic Jam Free

***1293. Dr. Kamal Gupta, M.L.A.:** Will the Deputy Chief Minister be pleased to state whether there is any proposal under consideration of the Government to make main Delhi Road of Hisar City traffic jam free by constructing elevated road; if so, the details thereof?

Total Number of Schools

***1470. Shri Nayan Pal Rawat, M.L.A.:** Will the Education Minister be pleased to state the total number of Secondary, High and other Schools in State together with the number of students studying therein along with the total number of teachers, cleaning staff, chowkidars and peons posted therein?

Recruitment of Drivers and Conductors in Roadways

***1392. Shri Bishan Lal Saini, M.L.A.:** Will the Transport Minister be pleased to state—

- (a) whether it is a fact the persons who have given their services as drivers and conductors during the strike of roadways on 18th October, 2018 in State have been assured by the Government to give priority in future recruitments of Roadways in State; and
 - (b) if so, the time by which recruitment of abovesaid drivers and conductors in Roadways is likely to be made?
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To Four Lane the Road

***1377. Shri Sita Ram Yadav, M.L.A.:** Will the Deputy Chief Minister be pleased to state—

- (a) whether there is any proposal under consideration of the Government to fourlane the Mahendragarh-Rewari road from Dahina to Unhani Dadri Mod in Ateli Assembly Constituency; and
 - (b) if so, the time by which the abovesaid road is likely to be fourlaned?
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To Promote the Co-Education System

***1472. Smt. Nirmal Rani, M.L.A.:** Will the Education Minister be pleased to state the steps taken or likely to be taken by the Government to promote co-education in schools of State ?

To Provide Reservation in Employment

***1336. Shri Balbir Singh, M.L.A.:** Will the Deputy Chief Minister be pleased to state whether there is any proposal under consideration of the Government to provide reservation to the Scheduled Castes and Backward Classes in the policy of Government to provide 75% employment to the unemployed youth in private industries in State; if so, the details thereof ?

Coal Supply Shortage in Power Plants

***1327. Smt. Kiran Choudhry, M.L.A.:** Will the Power Minister be pleased to state—

- (a) whether it is a fact that the State is facing power crises due to non availability of coal supply in Power Plants;
- (b) if so, the details thereof togetherwith the action taken by the Government to solve the abovesaid problem;
- (c) whether it is also a fact that this situation arose due to non placing of purchase orders to Coal Company well in time in view of future planning;
- (d) the action taken against the erring officers who are responsible for this crisis; and
- (e) the thermal plantwise details of coal stock in State ?

Compensation for Damaged Crops

***1344. Shri Shishpal Singh Keharwala, M.L.A.:** Will the Agriculture and Farmers Welfare Minister be pleased to state—

- (a) the total area of Agriculture land of farmers damaged due to the pink caterpillar (sundi) and unseasonal rain in year 2021 in District Sirsa;
- (b) whether the compensation for damaged crops have been provided to the farmers; if not, the reasons thereof; and
- (c) whether the said compensation amount is likely to be provided to the labourers working in the said fields togetherwith the details thereof ?

Reconstruction of Roads

***1364. Smt. Renu Bala, M.L.A.:** Will the Deputy Chief Minister be pleased to state—

- (a) whether it is a fact that the following roads of villages in Sadhaura Assembly Constituency have been damaged:-
- (i) Chanchak to Sangauli;
 - (ii) Malikpur to Jagdhauli;
 - (iii) Mussimbal bus stand to Rajpura via Khundewala;
 - (iv) Kotla to Sangauli;
 - (v) Mustfabad to Gandapura;
 - (vi) Mehlanwali to National Highway 73A Kail via Kathwala;
 - (vii) Guglon to Darajpur;
 - (viii) Magharpura to Mali Majra;
 - (ix) Ruhla Kheri to Guglon;
 - (x) Khera farm to Ratauli;
 - (xi) Pirthipur to Gadwali Majra via Katarwali, Bankat;
 - (xii) Kanhri Kalan to Sialba;
 - (xiii) Godholi to Khanpur;
 - (xiv) Khanpur to Akalgarh Ka Majra;
 - (xv) Chhappar to Jagdhauli via Kalawar; and
- (b) if so, the steps taken or likely to be taken by the Government to reconstruct the abovesaid roads togetherwith the time by which the abovesaid roads are likely to be reconstructed ?

To Construct Stadium in the School

***1352. Shri Shamsheer Singh Gogi, M.L.A.:** Will the Education Minister be pleased to state the time by which the stadium is likely to be constructed in Government School of Assandh ?

To Upgrade Municipal Committee Pataudi

***1333. Shri Satya Prakash Jrawta, M.L.A.:** Will the Urban Local Bodies Minister be pleased to state—

- (a) whether there is any proposal under consideration of the Government to upgrade Municipal Committee Pataudi as a Municipal Council ;
- (b) whether there is also any proposal under consideration of the Government to include Municipal Committee Hailey Mandi in the Municipal Council, Pataudi after its upgradation; and
- (c) if so, the time by which the abovesaid proposals are likely to be materialized ?

To Auction Unutilized/Encroached Land

***1398. Shri Rakesh Daultabad, M.L.A.:** Will the Chief Minister be pleased to state—

- (a) the details of HSVP land encroached upon in Gurugram together with the measurement and geographical location of abovesaid encroached land/area; and
- (b) whether there is any proposal under consideration of the Government to auction unutilized or encroached land of HSVP in Gurugram to raise money to settle farmers dues whose lands had been acquired in past ?

To Provide Difference of MSP as Compensation

***1359. Shri Abhay Singh Chautala, M.L.A.:** Will the Agriculture and Farmers Welfare Minister be pleased to state whether there is any proposal under consideration of the Government to provide difference of minimum support price, as per the report of Swaminathan Aayog and the recommendation of cost price fixation of various crops sent by the State Government, to Central Government, to the farmers of State as compensation ?

Time Limit of Desilting Canals

***1379. Shri Jaiveer Singh, M.L.A.:** Will the Chief Minister be pleased to state the norms along with time limit under which the canals of State are being desilted by the Government together with the details thereof ?

To Construct Pump House

***1417. Mohd. Ilyas, M.L.A.:** Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to construct pump house in village Badha of Punhana Assembly Constituency; if so, the time by which it is likely to be constructed ?

To Provide Government Job and Financial Compensation

***1289. Shri Ram Kumar Gautam, M.L.A.:** Will the Chief Minister be pleased to state the time by which the Government job and financial compensation are likely to be given to the son of deceased Ram Phal S/o Sh. Lakhani Lal resident of village Badala of Narnaund Assembly Constituency who died immediately after taking Corona Vaccine dose on 22.03.2021 as per the assurance given by the S.D.M. Narnaund on behalf of the Government to the family members ?

To Construct the Additional Rooms

***1300. Rao Dan Singh, M.L.A.:** Will the Education Minister be pleased to state—

- (a) whether it is a fact that the study rooms are not adequate in comparison to the large number of strength of girl students in Women College Mahendragarh; and
- (b) if so, whether there is any proposal under consideration of the Government to construct the additional rooms in abovesaid college?

To Construct New Bus Stand

***1434. Shri Davender Singh Babli, M.L.A.:** Will the Transport Minister be pleased to state whether it is a fact that an announcement to construct new bus stand of Tohana, which was made by the Hon'ble Chief Minister on dated 30.12.2014 has not been implemented by the Government so far; if so, the time by which the said bus stand is likely to be constructed?

To Construct Four Lane Road

***1425. Shri Sanjay Singh, M.L.A.:** Will the Deputy Chief Minister be pleased to state whether there is any proposal under consideration of the Government to four lane the road of Tauru Ghati of Sohna Assembly Constituency and to declare it as State Highway togetherwith the time by which the abovesaid proposal is likely to be materialized?

The Current Status of Road

***1304. Shri Mamman Khan, M.L.A.:** Will the Deputy Chief Minister be pleased to state the current status of Nagina-Notki-Tijara road in Ferozpur Jhirka Assembly Constituency togetherwith the time by which the said road is likely to be constructed ?

Chandigarh :
The 15th December, 2021.

R.K. NANDAL,
Secretary,
Haryana Vidhan Sabha.